

COCHIN CUSTOMS HOUSE

3576. SHRI VISWANATHA MENON : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that the normal hours of work for the Executive staff of the Preventive Section including Sepoys of the Customs Department at Cochin is nine hours;

(b) whether the Customs Study Team have recommended to reduce the working hours from nine to eight hours; and

(c) if so, the steps being taken to implement this and from which date onwards this reduction will be implemented ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) to (c). Prior to 1st March, 1968 the Prescribed hours of work of the Preventive Officers at all Custom Houses including Cochin Custom House were nine hours per day. The Customs Study Team had recommended the reduction in the hours of work from nine to eight hours. Necessary orders have since been issued prescribing the hours of work as eight hours per day in the case of Preventive Officers with effect from 1st March, 1968. The hours of work of Sepoys of the Cochin Custom House are already eight hours per day.

THERMAL PLANT, KERALA

3577. SHRI VISWANATHA MENON :

SHRI P. C. ADICHAN :

Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) the present position of the Scheme to have a Thermal Plant at Kalamassery in Kerala;

(b) the details thereof; and

(c) when the work is likely to be completed ?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO) : (a) and (b). Preparatory works in respect

of the scheme for installation of a thermal power station in Kerala which envisages installation of a 55 MW generating unit at an estimated cost of Rs. 9.37 crores are in progress. The site for the power station has been selected at Ambalamedu about 18 miles south east of Ernakulam. Consulting Engineers have been appointed for the preparation of detailed project report, technical specifications etc. etc.

(c) According to the present indications, the thermal power station is likely to be commissioned by 1972-73.

CUSTOMS STUDY TEAM REPORT

3578. SHRI VISWANATHA MENON : Will the Minister of FINANCE be pleased to refer to the reply given to Unstarred Question No. 757 on the 16th November, 1967 and state :

(a) whether Government have taken decision on the main recommendations contained in Part I of the Report of the Customs Study Team and of those contained in Part II of the report; and

(b) if so, the nature thereof ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) and (b). A statement 'A' in regard to recommendations in Part I of the Report of the Customs Study Team is laid on the Table of the House. [*Placed in Library. See No. LT-424/68*]

The Empowered Committee set up to consider the recommendations in Part II has not yet completed consideration of the recommendations made therein. A statement 'B' indicating the decisions taken so far is laid on the Table of the House. [*Placed in Library. See No. LT-424/68*].

PRICES

3579. SHRI LOBO PRABHU : Will the Minister of FINANCE be pleased to state :

(a) whether his Ministry makes any statistical studies of inflationary trends; and

(b) if so, whether any evaluation of the effects of high prices on (i) procurement of foodgrains in areas and times of scarcity, (ii) idle industrial capacities and consequent unemployment, (iii) exports of commodities in short supply, (iv) imports of plant and commodities with prices increased by devaluation, (v) dearness allowances and (vi) taxes which are added to the prices in a closed market, has been made ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) and (b). An analysis of the economic situation, including inflationary trends etc., is presented every year in the Economic Survey circulated to Parliament. The effects of high prices on the aspects mentioned in Part (b) of the question form part of Government's constant review of the various factors affecting the economy.

CHAIRMEN OF BANKS

3580. SHRI LOBO PRABHU : Will the Minister of FINANCE be pleased to state :

(a) the number of Chairmen of the Boards of Directors of Scheduled Banks who have been appointed full-time Chairmen and Executive Officers with details of salaries and allowances given to them;

(b) whether there has been retrenchment of any posts on account of the work taken over by the full time Chairmen; and

(c) if not, the purpose of increasing expenditure of banks and appointing public men instead of trained men for work of a specialised nature ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) A statement is laid on the Table of the House. [Placed in Library. See No. LT-425/68]

(b) Government is not aware of retrenchment of any posts on account of the appointment of whole time Chairmen.

(c) Public men have not been appointed as Chairmen. Thirteen out of the fourteen Chairmen referred to in the statement are professional bankers and the fourteenth has been a director and part time Chairman of the bank for a number of years.

जनजाति विकास खण्ड

3581. श्री गं० च० दीक्षित :

श्री अ० सि० सहगल :

श्री राम सिंह आयरवाल :

क्या समाज कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) चौथी पंचवर्षीय योजना काल में मध्य प्रदेश में कितने जनजाति विकास खण्ड स्थापित करने का प्रस्ताव है; और

(ख) जनजाति जनसंख्या के एक बड़े भाग को विकास खण्ड कार्यक्रम के अन्तर्गत लाने के लिये कितने विकास खण्ड स्थापित करने की आवश्यकता होगी और वे कब तक स्थापित किये जायेंगे ?

समाज कल्याण विभाग में राज्य मंत्री (श्रीमती फूलरेणु गुहा) : (क) चतुर्थ पंचवर्षीय योजना का अभी निरूपण नहीं हुआ है।

(ख) अब तक 127 खण्ड स्थापित हुए हैं; वे सब क्षेत्र जहाँ आदिम जातीय जनसंख्या 66% प्रतिशत या इससे अधिक है, इनके अन्तर्गत हैं, चतुर्थ योजना को अन्तिम रूप मिलने से पूर्व किसी समय-अनुसूची की ओर संकेत नहीं किया जा सकता।

राज्यों में केन्द्रीय सरकार की सेवा में शिक्षकों को क्वार्टरों का आबंधन

3582. श्री रामचन्द्र बीरप्पा : क्या निर्माण, आवास तथा पूति मंत्री यह बताने की कृपा करेंगे कि :

(क) सभी राज्यों में केन्द्रीय सरकार की सेवा में कितने शिक्षकों को क्वार्टर दिये गये हैं; और